

C. A. T. Bench, JAIPUR

Date of Order

Orders OA — 93

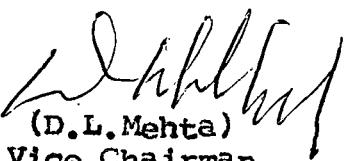
10.3.1993

None present for the applicant.

The defects be removed within 2 weeks. Last opportunity is given to remove the defects. If the defects are not removed within the stipulated time the registration of the application/~~particular~~ shall stands decline without reference to the Bench.

Defects
N.
(i) to (v)
(ii) not
removed
by 26/3/93

(B. N. Dholiwal)
Member (A)


(D.L. Mehta)
Vice Chairman.

26.3.93

None present on behalf of the applicant

Defects not removed inspite of final opportunity is hereby granted by the Hon'ble Bench. The O.A. is hereby declined to be registered.

The same be Consigned to the record room.


DEPUTY REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR.

Copy sent to the app. on
W.D. 23/4/

Date 2-4-93


31/3/93